NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH BENGALURU

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU HELD ON 30-01-2017

PRESENT:

SHRI RATAKONDA MURALI, MEMBER (J) AND

DR. ASHOK KUMAR MISHRA, MEMBER (T)

APPLICATION NUMBER

: 209 | 15

PETITION NUMBER

: TP 29/17

NAME OF THE PETITIONER (S)

NAME OF THE RESPONDENT (S)

: ARDTIC INTERNATIONAL : ARDTIC INTERNATIONAL : BUSINESS LTD. : MITHYASAREE EXPORTS DVT. LAD & OTHERS,

UNDER SECTION

: 433(e)

S.NO. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

PHONE NUMBER

REPRESENTATION BY WHOM

G.S. SRINIVOT

Dorade Fel · PETITIONER

9845163155

Shri B.S. Srinivas, Advocate for petitioner is present. None appeared for respondents. Fresh notice to the respondents. Counsel for petitioner is directed to serve notices on the respondents by collecting from the Registry.

Posted to 21.03.2017.

MEMBER (J)

MEMBER (T)